

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. C.P. 4312/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES:-Ashok Kumar Premchand Pandey

V/s

Telebuild Construction Pvt Ltd & ORS

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

At the request of both the sides. List this matter on 31.03.2020 for filing
reply.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)